

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-61-2020

Shamsunder Shridhar Dalvi ...Petitioner

v/s.

State of Goa & Others ...Respondents

Shri A. Carvalho, Advocate for the petitioner.

Shri G. Panandikar, Advocate for the respondent nos.9 and 10

None for the respondent nos.1,2, 4, 5,6 and 7.

**Coram:- NUTAN D. SARDESSAI &
M.S. JAWALKAR, JJ.**

Date :- 17th July,2020

P.C.:

Shri G. Panandikar, learned Advocate submits that he has instructions to appear on behalf of the respondent nos.9 and 10.

2. None appears for the respondent nos.1,2, 4, 5,6 and 7.

Other respondents are yet to be served.

3. In view thereof, Shri Carvalho, learned Advocate seeks two weeks time to take appropriate steps. Time granted.

4. Stands over on 31/07/2020.

M.S. JAWALKAR, J.

NUTAN D. SARDESSAI, J.

mv